

ITEM NO.21

Court 5 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Criminal) No.266/2021

L. RAGHUMANI SINGH

Petitioner(s)

VERSUS

DISTRICT MAGISTRATE, IMPHAL WEST DISTRICT,
MANIPUR & ANR.

Respondent(s)

(With appln.(s) for IA No.70478/2021-EXEMPTION FROM FILING
AFFIDAVIT and IA No.70476/2021-APPROPRIATE ORDERS/DIRECTIONS)

Date : 19-07-2021 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Mr. Shadan Farasat, AOR
Mr. Bharat Gupta, Adv.
Ms. Tanvi Tuhina, Adv.
Mr. Shourya Dasgupta, Adv.
Ms. Suhavi Arya, Adv.

For Respondent(s) Mr. Tushar Mehta, SG
Mr. Hijam Lenin, AAG
Mr. Pukhrambam Ramesh Kumar, Adv.
Ms. Anupama Ngangom, Adv.
Mr. Karun Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

- 1 On the request of Mr Tushar Mehta, learned Solicitor General of India, we direct that the proceedings be listed tomorrow (20.7.2021).

- 2 In the meantime, having *prima facie* considered the contents of the petition, we are of the view that the continued detention of the petitioner before this Court would amount to a violation of the right to life and personal liberty under Article 21 of the Constitution. We accordingly direct that the petitioner shall be released forthwith as and by way of an interim direction of this Court, unless he is required to be in custody in any other case, subject to further orders, subject to his filing a personal release bond in the amount of Rs 1000.
- 3 The respondents shall comply with the order of this Court on or before 5 pm today.
- 4 The Registrar (Judicial) shall communicate a copy of this order forthwith to the Manipur Central Jail, Sajiwa. Mr Pukharambam Ramesh Kumar, learned counsel appearing on behalf of the State of Manipur to instruct the Solicitor General, shall also cause a copy of the order to be communicated to the concerned authority.
- 5 List the Petition tomorrow (20.7.2021).

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Court Master